

# THE ORISSA GAZETTE

PUBLISHED BY AUTHORITY

No. 3

CUTTACK, FRIDAY, APRIL 2, 1943

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

## PART VIII

### Sale Notices of the Forest Department

#### NOTICE OF SUPPLEMENTARY SALE OF FOREST-PRODUCE IN GHUMSUR NORTH DIVISION

##### Part I

*List of timber and other forest-produce as listed in the attached statement for the season 1943-44*

To be sold by public auction on the date and the place noted below, commencing at 2 P.M.

7th May 1943 at the District Forest Office, Ghumsur North Division, Russelkonda

NOTE—The sale of the lots listed in the attached statement is subject to (a) the special conditions published in Part II of this notice, (b) general conditions of sale (Part III) and (c) those mentioned in the sanctioned form of agreement and the Forest Contract Rules of Orissa.

#### LIST OF ABBREVIATIONS

N. = Normal or sound

D. = Defective or unsound

B. P. BASU

*District Forest Officer  
Ghumsur North Division*

RUSSELKONDA : 22nd March 1943

Districtal lot No.	Range	P. B. No.	Felling series	Block and compartment	Compo No.	Lot No.	Area in acres	Species	Approximate number and description of main marketable species in diameter classes												Remarks		
									5" to under 12"		12" to under 16"		16" to under 20"		20" to under 24"		24" to under 28"		28" and over			Total	
									N	D	N	D	N	D	N	D	N	D	N	D		N	D
1	2	8	4	6	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24

**Working circle—Selection**

Lot No.	Range	P. B. No.	Felling series	Block and compartment	Compo No.	Lot No.	Area in acres	Species	Kind of felling—Selection-cum-Improvement												Period of contract—			
									1	2	3	4	5	6	7	8	9	10	11	12				
1	Kullada	...	I	Ludhahi I	6	...	7,220	Piasal	...	...	...	...	129	...	33	...	10	...	...	...	...	172	...	31st October 1943.
2	Mojjagada	...	II	Kambha I	6	...	1,745 8	Piasal	...	...	...	...	116	...	12	1	2	...	0	...	...	136	...	Period of contract—30th June 1943.
3	Boiraha	...	III	Gundribadi I	5	...	1,661 6	Piasal	...	...	...	...	116	...	12	1	2	...	6	...	...	136	...	Period of contract—30th June 1943.
4	Bontha	...	III	Gundribadi 9	6	...	1,178 1	Piasal	...	...	...	...	14	...	11	...	11	...	5	...	...	41	...	Period of contract—30th June 1943.
5	Bontha	...	IV	Ghogoto 5	5	...	925 5	Piasal	...	...	...	...	14	...	11	...	11	...	5	...	...	41	...	Period of contract—30th June 1943.
6	Bontha	...	IV	Ghogoto 6	6	...	1,107 0	Piasal	...	...	...	...	25	...	12	...	9	...	6	...	...	62	...	Period of contract—30th June 1943.
								Total	...	...	...	...	35	...	19	...	9	...	5	...	...	63	...	
								Total	...	...	...	...	34	...	2	...	1	...	...	...	...	42	...	
								Total	...	...	...	...	34	...	2	...	1	...	...	...	...	42	...	
								Total	...	...	...	...	43	...	5	...	...	...	...	...	...	57	...	
								Total	...	...	...	...	43	...	5	...	...	...	...	...	...	57	...	

**Working circle—Uniform**

Lot No.	Range	P. B. No.	Felling series	Block and compartment	Compo No.	Lot No.	Area in acres	Species	Kind of felling—Clear felling except the reserved trees												Period of contract—				
									1	2	3	4	5	6	7	8	9	10	11	12					
7	Bontha	...	I	Eastetu	5	...	630	Sai	1,441	17	778	53	524	53	108	11	29	7	8	5	2,488	140	Period of contract—31st January 1944.		
								Total	...	...	...	...	8	...	...	...	...	...	...	...	...	30	...		
								Total	...	...	...	...	2	...	...	...	...	...	...	...	...	14	...		
								Total	...	...	...	...	7	...	1	...	...	...	...	...	...	154	...		
								Total	...	...	...	...	28	...	1	...	...	...	...	...	...	44	...		
								Total	...	...	...	...	477	...	11	1	5	1	5	1	5	1	137	...	
								Total	1,695	104	949	47	562	96	124	12	35	8	13	6	3,369	23			

Working circle—Uniform

Kind of felling—Selection-cum-Improvement

8 Boudha ...	II Eastern	Bishnu Sad 5	25	2450	SAI ...	593	738	527	918	69	22	1,991	Period of contract— 31st January 1944.
...	...	...	...	...	...	1	9	3	1	...	...	24	...
...	...	...	...	...	...	...	1	1	1	1	1	5	...
...	...	...	...	...	...	130	164	44	6	1	2	347	...
...	...	...	...	...	...	8	15	9	2	1	1	36	...
...	...	...	...	...	...	11	25	11	3	...	...	63	...
...	...	...	...	...	...	410	161	52	11	4	1	642	...
...	...	...	...	...	...	...	...	647	244	...	27	2,988	...
...	...	...	...	...	...	...	1,110	...	...	76	...	...	...
9 Gallery ...	III Central	Chodapali ...	45	1350	SAI ...	67	43	117	55	14	6	411	Period of contract— 31st January 1944.
...	...	...	...	...	...	...	8	16	51	4	5	54	...
...	...	...	...	...	...	1	3	7	3	1	...	15	...
...	...	...	...	...	...	13	18	0	10	...	...	47	...
...	...	...	...	...	...	5	0	8	9	3	...	47	...
...	...	...	...	...	...	2	3	3	2	...	1	10	...
...	...	...	...	...	...	...	61	23	38	23	...	713	...
...	...	...	...	...	...	...	...	...	...	...	...	...	...
...	...	...	...	...	...	706	415	185	158	50	12	1,397	...
...	...	...	...	...	...	...	...	...	...	...	...	...	...
10 Boudha ...	III Eastern	Chandragiri ...	42(A)	663	SAI ...	107	256	173	51	9	8	604	Period of contract— 31st December 1943.
...	...	...	...	...	...	2	3	...	...	...	...	5	...
...	...	...	...	...	...	28	23	8	2	...	...	90	...
...	...	...	...	...	...	6	6	3	...	...	1	16	...
...	...	...	...	...	...	478	110	30	7	2	2	633	...
...	...	...	...	...	...	...	...	...	...	...	...	...	...
...	...	...	...	...	...	651	397	222	6	11	11	1,848	...

SPECIAL CONDITIONS FOR SALE—GHUMSUR  
NORTH DIVISION

Part II

1. The purchaser must fell Salia and Daba bamboos in all coppice and coupe No. 5 of the three felling series of the Uniform Working Circle.

2. Notwithstanding the agreement conditions to fell all trees in the Clear Felling and Coppice coupes and those marked in Selection and Improvement felling coupes except the trees reserved in the Clear Felling and Coppice coupes, the contractor may not fell unmarketable trees except in Lankada coupe No. 5 where all trees are to be felled.

3. Purchasers will not be allowed to fell common shrubby growth, such as, woodfordie fruticosa, Ixora parviflora and others in the coppice and Clear Felling coupes.

4. The payment of purchase price will be made by instalments as noted below :—

Purchase price Rs. 100 or below :—

One instalment on or before 1st June 1943.

Purchase price above Rs. 100 to Rs. 500 : Two instalments as below :—

1st instalment—50 per cent on or before 1st June 1943.

2nd instalment—50 per cent on or before 1st August 1943.

Purchase price above Rs. 500 to 2,000 : Three instalments as below :—

1st instalment—33½ per cent on or before 1st June 1943.

2nd instalment—33½ per cent on or before 1st August 1943.

3rd instalment—33½ per cent on or before 1st October 1943.

Purchase price above Rs. 2,000—

1st instalment—25 per cent on or before 1st June 1943.

2nd instalment—25 per cent on or before 1st August 1943.

3rd instalment—25 per cent on or before 1st October 1943.

4th instalment—25 per cent on or before 1st December 1943.

5. The purchaser will be required to produce sleepers for Indian Railway requirements from all sound sal trees suitable for producing sleepers on requisition by the District Forest Officer, Ghumsur North Division.

6. The purchasers of all coupes shall have to meet on demand the Department of Supply requirements from timbers at their disposal at prices not higher than those at which the Department of Supply has hitherto purchased several categories of timber from this Division.

7. Purchasers of coupes will be required to pay the 1st instalment before commencing work, subsequent instalment may be abjusted on delivery of timber against Supply Department and sleeper orders at the discretion of the District Forest Officer, Ghumsur North Division.

For further particulars reference may be made to the District Forest Officer, Ghumsur North Division, Post Office Russelkonda.

B. P. BASU

*District Forest Officer  
Ghumsur North Division*

RUSSELKONDA : 22nd March 1943